

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AGSC TECHNOLOGIES PRIVATE LIMITED

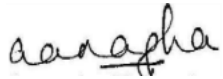
1.	NAME OF CORPORATE PERSON	AGSC TECHNOLOGIES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	03/06/2020
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES-MUMBAI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE PERSON	U72900MH2020PTC340217
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Registered Address: 74/II, C Cross Road, Opp Gate No 2, Seepz, Andheri East, Mumbai City, Mumbai, Maharashtra, India, 400093
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25 th November 2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: ANAGHA ANASINGARAJU ADDRESS: 1-2, AISHWARYA SANKUL, 17 G.A. KULKARNI PATH, OPP. JOSHI'S RAILWAY MUSEUM, KOTHRUD, PUNE – 411038 Email id: rp.anagha@kanjcs.com TELEPHONE NO: 020-25466265/ 25461561 REGISTRATION NO: IBBI/IPA-002/IP-N00247/2017-18/10732
8.	LAST DATE FOR SUBMISSION OF CLAIMS	25 th December 2025

Notice is hereby given that the AGSC TECHNOLOGIES PRIVATE LIMITED has commenced voluntary liquidation on 25th November 2025.

The stakeholders of AGSC TECHNOLOGIES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 25th December 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

A handwritten signature in black ink, appearing to read 'anagha' in a cursive script.

Anagha Anasingaraju
Liquidator

Date: 28 November 2025

Place: Pune